

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 38 OF 2016

Dated : 18th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Himachal Pradesh State Electricity Board Ltd. ...Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

ORDER

Issue notice to the Respondents returnable on 31.03.2016. Dasti in addition is permitted. ***Issue public notice.***

List the matter on **31.03.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**